

4. De-licensing of schemes for exploitation of alternate sources of energy.

5. Special attention to the development of industries in "No Industry Districts" and notified backward areas.

6. Creation of a special cell in the Secretariat for Industrial Approvals Department of Industrial Development) to receive and process industrial investment and licence applications from non-resident Indians.

7. Review of investment policies in order to provide a positive production orientation to the industrial economy is a continuous exercise.

The Union Budget for 1983-84 contains certain proposals aimed to encourage higher production.

Settlers in Andaman & Nicobar Islands

2980. SHRI MOHAMMED ASRAR AHMAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that people from the mainland who settled in the Andaman and Nicobar Islands are subject to certain disabilities and different treatment;

(b) whether they are also facing a hostile attitude from the Islanders; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b). No, Sir.

(c) Does not arise.

Production of Uranium

2981. SHRI MOHAMMAD ASRAR AHMAD: Will the PRIME MINISTER be pleased to state:

(a) the names of plants working in India for the production of uranium;

(b) whether their production is enough for the needs of the atomic power plants in the country; and

(c) plants under way to increase the production of uranium?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL): (a) Uranium Corporation of India Limited (UCIL), a Public sector Undertaking, operates a Mine & mill at Jaduguda, Singhbhum Distt., Bihar, for production of Uranium Concentrates. They have also set up a Uranium Recovery Plant at Rakha, nearby, to treat the copper tailings from M/s. Hindustan Copper Limited (HCL), for recovering uranium.

(b) and (c). The production UCIL is adequate to meet the needs of the existing atomic power plants of the country. In order to meet the future additional requirements, UCIL has started work on a new uranium mine, and proposes to take up three more uranium mines during the current Five Year Plan.

छठी योजना में राजस्थान में जनजाति क्षेत्रों के विकास के लिये आवंटन

2982. श्री मूल चन्द डागा : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) राजस्थान के मुख्य रूप से जनजाति बहुल क्षेत्रों के विकास के लिए छठी पंचवर्षीय योजना में कुल और वर्षवार धन का कितना आवंटन किया गया है और वर्ष 1980-81 और 1981-82 के दौरान कितनी धनराशि आवंटित की गई ;

(ख) क्या सरकार को जानकारी है कि राजस्थान के किन जनजाति क्षेत्रों में इस धन का उपयोग किया गया ; और

(ग) पाली क्षेत्र (राजस्थान) के लिए अब तक कुल कितना धन आवंटित